

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 118
Cont. A (CA) No. 05/425/JPR/2022
Under Section 425 of
Companies Act, 2013

In the matter of:

Pawan Kumar Goyal and Ors. ...Petitioners
Versus
Basant Kumar Goyal & Ors. ... Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

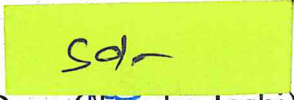
For the Petitioner : Prakul Khurana, Adv.
Samay Maheshwari, Adv.
Akshay Sharma, Adv.
For the Respondent : Sandeep Pathak, Adv.
Vartika Mehra, Adv.
Saurabh Jain, Adv.

ORDER

List the matter on 15.07.2024 at 02:30 PM.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

June 06, 2024